

C.S.DIAS, J.

=====

B.A.TMP. No.200 of 2020

=====

Dated this the 28th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and
the learned Public Prosecutor.

Post this bail application for further
consideration on 08.05.2020.

**C.S.DIAS
JUDGE**

kkj/28.4.2020